

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 204  
TO BE ANSWERED ON 18.11.2019**

**NATIONAL CHILD LABOUR PROJECT**

**†204. SHRI PASHUPATI NATH SINGH:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has done any review of the works carried out under National Child Labour Project;**
- (b) if so, the details of the various things that came to notice as a result of the said review; and**
- (c) the strategy adopted by the Government to make this project successful including the extent to which the said strategy has proved successful along with the reaction of the Government thereto?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (c): Ministry of Labour and Employment is implementing National Child Labour Project (NCLP) Scheme wherein the Special Training Centres are run by the District Project Societies for rehabilitation of children withdrawn from work. These societies are headed by the District Magistrate/Collector/Deputy Commissioner.**

**Ministry of Labour and Employment has carried out evaluation of the National Child Labour Project (NCLP) during 2017-18 through V. V. Giri National Labour Institute, Noida to analyze the work for enhancing the effectiveness and efficiency of the Scheme. The recommendations made for the NCLP Scheme are primarily regarding cultural reorientation, infrastructure including physical and human, need for increase in honorarium and accountability, communication and feedback and bank account- related issues etc.**

**A dedicated online portal named PENCiL (Platform for Effective Enforcement for No Child Labour) is developed in order to make the NCLP successful through better monitoring and implementation ensuring the timely disposable of the work with transparency.**

**State Governments concerned have also been involved in the process through State Resource Centres.**

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